

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO. 3727
ANSWERED ON 23.03.2023

DEVELOPMENT OF NON-CONVENTIONAL SOURCES OF ENERGY

3727. SHRI KUNWAR PUSHPENDRA SINGH CHANDEL

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the Government has made the policy more flexible towards utilisation of new and renewable sources of energy in view of the changing global scenario and the increasing use of conventional sources of energy;
- (b) if so, the details thereof; and
- (c) the steps taken for the development of nonconventional sources of energy to meet the increasing demand of energy in Bundelkhand region in wake of the increasing developmental activities?

ANSWER

THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER
(SHRI R.K. SINGH)

(a)&(b) In line with Hon'ble Prime Minister's announcement at COP26, Ministry of New and Renewable Energy is working towards achieving 500 GW of installed electricity capacity from non-fossil sources by 2030. So far, a total of 168.96 GW renewable energy capacity has been installed in the country as on 28.02.2023. This includes 64.38 GW Solar Power, 51.79 GW Hydro Power, 42.02 GW Wind Power and 10.77 GW Bio Power. In addition, 82.62 GW of capacity is under implementation and 40.89 GW of capacity is under tendering.

The Government has taken several measures towards to promote renewable energy in the country, including inter alia, the following: -

- Permitting Foreign Direct Investment (FDI) up to 100 percent under the automatic route,
- Waiver of Inter State Transmission System (ISTS) charges for inter-state sale of solar and wind power for projects to be commissioned by 30th June 2025,
- Declaration of trajectory for Renewable Purchase Obligation (RPO) up to the year 2029-30,
- Setting up of Ultra Mega Renewable Energy Parks to provide land and transmission to RE developers for installation of RE projects at large scale,
- Schemes such as Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM), Solar Rooftop Phase II, 12000 MW CPSU Scheme Phase II, etc,
- Laying of new transmission lines and creating new sub-station capacity under the Green Energy Corridor Scheme for evacuation of renewable power,
- Notification of standards for deployment of solar photovoltaic system/devices,
- Setting up of Project Development Cell for attracting and facilitating investments,
- Standard Bidding Guidelines for tariff based competitive bidding process for procurement of Power from Grid Connected Solar PV and Wind Projects.
- Government has issued orders that power shall be dispatched against Letter of Credit (LC) or advance payment to ensure timely payment by distribution licensees to RE generators.
- Notification of Promoting Renewable Energy through Green Energy Open Access Rules 2022.
- Notification of "The Electricity (Late Payment Surcharge and related matters) Rules (LPS rules).
- Launch of Green Term Ahead Market (GTAM) to facilitate sale of Renewable Energy Power through exchanges.
- National Green Hydrogen Mission approved with an aim to make India a global hub for production, utilization and export of Green Hydrogen and its derivatives.

(c) On the basis of proposals received from the state governments of Uttar Pradesh & Madhya Pradesh, the Ministry has sanctioned five solar parks in the Bundelkhand region to meet the increasing energy demand in wake of increasing development activities in the region. The details are as follows; -

- a. 600 MW in Jhansi, Uttar Pradesh
- b. 600 MW in Lalitpur, Uttar Pradesh
- c. 800 MW in Chitrakoot, Uttar Pradesh
- d. 1415 MW in Jalaun, Uttar Pradesh
- e. 950 MW in Chhatarpur, Madhya Pradesh